

SPECIAL BENCH  
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/166(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS PAXIN VINCOM PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr. Prasshant Kumar Tripathi, Adv. ] For the Official Liquidator  
Ms. Puja Tripathi, Adv. ]

**ORDER**

1. Ld. Counsel for the Official Liquidator present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **17.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**